

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1128 of 2020

IN THE MATTER OF:

ABC India Ltd.

...Appellant

Versus

Oriental EPC Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Kaushik Chatterjee,
Ms. Rituparna Saha and Ms. Samridhi Solanki,
Advocates.**

**For Respondent: Mr. Pinaki Reddy and Sharda Garg (Caveators)
Advocates.**

ORDER
(Virtual Mode)

06.04.2021 Learned Counsel for Respondent submits that Respondent again made effort to file documents as directed on 08th February, 2021 but there were defects and so the Annexures as permitted earlier have not yet been filed.

One last opportunity is given.

Respondent to file Annexures in the Registry as permitted on 08th February, 2021 within one week.

Appellant to file Rejoinder within a week, thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **12th May, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md/